

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2394/18/25]

- (ii) (a) Annual Report and Accounts of Manohar Parrikar Institute for Defence Studies and Analyses (MP-IDSA), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2393/18/25]

**Reports and Accounts (2023-24) of GMRC, Gandhinagar, Gujarat; CMRL, Chennai, Tamil Nadu; RSC, New Delhi and related papers**

**आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू) :** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Fourteenth Annual Report and Accounts of the Gujarat Metro Rail Corporation Limited (GMRC), Gandhinagar, Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

- (ii) (a) Seventeenth Annual Report and Accounts of the Chennai Metro Rail Limited (CMRL), Chennai, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (i) and (ii), See No. L. T. 2396/18/25]

(B) A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the Rajghat Samadhi Committee (RSC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Committee.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2397/18/25]

#### **Report and Accounts (2023-24) of NCA, Indore and related papers**

**जल शक्ति मंत्रालय में राज्य मंत्री (श्री राज भूषण चौधरी) :** महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (a) Annual Report and Accounts of the Narmada Control Authority (NCA), Indore, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by the Government on the working of the above Authority.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2564/18/25]

#### **Report and Accounts (2023-24) of NMDFC, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, with your kind permission, on behalf of my colleague, Shri George Kurian, I lay on the Table, a copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Thirtieth Annual Report and Accounts of the National Minorities Development and Finance Corporation (NMDFC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts, and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L. T. 2275/18/25]

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### **MESSAGES FROM LOK SABHA**

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha, at its sitting held on 12<sup>th</sup> March, 2025: